

रेलवे मेडिकल आफिसर संस्था

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*242. श्री सिद्धेश्वर प्रसाद :

श्री मोहन स्वल्प :

श्रीमती ज्योत्सना चंदा ।

क्या रेलवे मंत्री यह बताने की कृपा करे कि :

(क) क्या यह सच है कि रेलवे मेडिकल आफिसर संस्था ने हाल में एक संकल्प पारित करके अच्छे वेतन तथा पदोन्नति के अधिक अवसर दिए जाने की मांग की है; और

(ख) यदि हां, तो उम सम्बन्ध में सरकार की क्या प्रतिक्रिया है ?

The Minister of State in the Ministry of Railways (Shri Parimal Ghosh: (a) Yes, Sir.

(b) The matter is under consideration.

श्री सिद्धेश्वर प्रसाद : मैं यह जानना चाहता हूँ रेल मंत्रालय तथा केंद्रीय सरकार के अन्य मंत्रालयों के अन्तर्गत जो डाक्टर सेवा में रखे जाते हैं, उन के वेतन मान तथा सेवा की शर्तें एक ही हैं या अलग अलग हैं? रेल मंत्रालय तथा अन्य मंत्रालयों के वेतन का जो मान है, उस में क्या अन्तर है ?

Shri Parimal Ghosh: Consequent to the improvements made in the scales of pay non-practising allowance and other conditions of service of Central Health Service doctors, the Railways also have made some changes to bring more or less at par the service conditions, scales of pay, promotion and also the non-practising allowance of railway doctors with the Central Health Service doctors. There has been some disparity in some of the categories of doctors between the terms and condition of Central Health Service doctors and the Railway Medical Service doctors. The differences are firstly regarding promotion of the Divisional Medical Officers. The present railway system is that only one-third of the posts are being filled by

promotion and the balance by direct recruitment. Then, in the non-practising allowance there is some discrepancy between the Central Health Service and the Railway Medical Service. Then, the licentiate doctors in the Central Health Service are categorised in Class II service whereas in the Railway Medical Service they are in Class III, though the scales of pay and other things are more or less the same that prevail in the Central Health Service.

श्री सिद्धेश्वर प्रसाद : मैं यह जानना चाहता हूँ कि रेलवे मंत्रालय के डाक्टरों ने जो मांगें रखी हैं, उन पर मंत्रालय स्वयं विचार कर रहा है या उन पर विचार करने के लिये कोई समिति बनाई गई है तथा इन पर कब तक निर्णय दिया जाएगा ?

Shri Parimal Ghosh: The Railway Medical Officers have submitted four demands and all these demands are now under the active consideration of Government.

Shrimati Jyotsna Chanda: May I know from the hon. Minister whether the Railway Medical Officers are allowed to have private practice and if not, whether a compensatory allowance is given?

Shri Parimal Ghosh: Compensatory allowance is also given. But they are also permitted to have restricted private practice.

श्री हुकम चन्द कश्यप : भिन्न भिन्न रेलों में जो डाक्टर हैं वह किसी रेलवे में ज्यादा हैं तो किसी में कम हैं तो मैं जानना चाहता हूँ कि उन में कुल डाक्टरों की संख्या क्या है और जिन रेलों में डाक्टरों की कमी है उस की पूर्ति करने के लिए सरकार क्या करने जा रही है ? क्या सरकार का विचार है कि जो सभी रेलवेज चलती हैं उन रेलों में जो वरिष्ठ चलेते हैं उन को बीमारी की हालत में डाक्टर की सुविधा न होने से बड़ी कठिनाई पैदा

धारी हैं इसलिए क्या ऐसी व्यवस्था भी लागू करने जा रहे हैं कि गाड़ियों के अन्दर भी बीमार पड़ने वाले यात्रियों का डाक्टरों द्वारा का इलाज करने की व्यवस्था हो सके ?

Shri Parimal Ghosh: I could not exactly follow what the hon. Member meant. If specific things are given to me, I will definitely look into them.

श्री हुकम जगन् कल्याण : डाक्टरों की संख्या घटती है

Shri Bal Raj Madhok: This was his specific question. In the railway trains, specially in the long-journey railway trains, some people get ill in the trains and he is asking whether you are going to make any proposal to have doctors going with the trains so that they can attend to the medical needs of the passengers.

Shri Parimal Ghosh: At the present moment, there is no such proposal. But if that kind of demand comes, we will certainly look into it.

श्री रामावतार शास्त्री : कोई भी डाक्टर एक रेलवे अस्पताल में कितने दिनों तक रह सकता है ? इस के लिए उन को कोई अवधि निर्धारित है या नहीं. अगर है तो वह अवधि क्या है ? उन के लिए टाइम निर्धारित होने के बाद भी किसी किसी अस्पताल में 6, 6 और 7, 7 मास तक वही डाक्टर बना रहता है तो इस का क्या कारण है ?

Shri Parimal Ghosh: The service conditions of the Railway Medical Officers and of the Health Services are exactly the same, as I have said before.

Closure of Textile Mills

*243. **Shri Beni Shanker Sharma:**
Shri Gaur Lal Berwa:
Shri Vishwa Nath Pandey:
Shri George Fernandes:

Shri Madhu Limaye:
Dr. Ram Manohar Lohia:

Will the Minister of Commerce be pleased to state:

(a) the number of textile mills which were either not running or were closed down and were consequently taken over by Government during the last two years;

(b) whether those mills showed profits consequently;

(c) if so, the main features thereof; and

(d) whether those mills have since been handed over to their owners?

The Minister of Commerce (Shri Dinesh Singh): (a) to (d). A statement is placed on the Table of the House.

STATEMENT

The management of Eight textile mills was taken over by the Central Government during 1965-66 and 1966-67.

Out of the eight mills taken over two are lying closed owing to financial difficulties. The State Government concerned are, however, taking steps to resume working. Of the remaining six, two started working only recently and their profit and loss accounts are not yet available. The audited balance sheets of the remaining four mills are not yet available. However, from the periodical reports received from the Authorised Controllers, it is observed that one of the four mills viz. The India United Mills has been making losses consistently though the amount of loss varied from month to month. The other three mills viz., Muir Mills Ltd., Kanpur Swadeshi Cotton and Flour Mills, Indore and Hira Mills Ltd., Ujjain, have making losses in some months and profits in some other months.

(d) No, Sir.